

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DRUPA SUPPLIERS PRIVATE LIMITED

1	Name of Corporate Debtor	Drupa Suppliers Private Limited
2	Date of Incorporation of Corporate Debtor	18 th May, 1987
3	Authority under which Corporate Debtor is Incorporated /Registered	Registrar of Companies, Ahmedabad, India under the Companies Act, 1956
4	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U65990GJ1987PTC009648
5	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	801 Avdhesh House 8th Floor, Opp Guru Gobind Gurudwara Sarkhej- Highway Thaltej Ahmedabad-54 GJ 380054 IN
6	Date of Closure of Insolvency Resolution Process	17 th February, 2021
7	Liquidation Commencement Date of Corporate Debtor	17 th February, 2021 (Order uploaded on NCLT Website on 22 nd February, 2021)
8	Name and Registration Number of the Insolvency Professional acting as Liquidator	Name – Amrish Navinchandra Gandhi Reg. No. – IBBI/PA-002/IP-N00670/2018-2019/12036
9	Address and Email of the Liquidator, as Registered with the Board	Reg. Add – Shivalik Abaise-504, Opp. Shell Petrol Pump, Near Anand Nagar Bus Stand, Satellite, Ahmedabad, Gujarat – 380015 Email – amrishgandhi72@gmail.com
10	Address and Email to be used for correspondence with the Liquidator	Address – Shivalik Abaise-504, Opp. Shell Petrol Pump, Near Anand Nagar Bus Stand, Satellite, Ahmedabad, Gujarat - 380015 Email – amrishgandhi72@gmail.com
11	Last Date For Submission Of Claims	23.03.2021

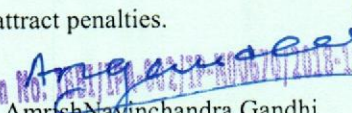
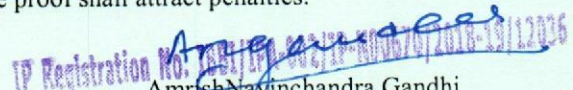
Notice is hereby given that the Hon'ble National Company Law Tribunal (Ahmedabad Bench) has ordered the commencement of liquidation of the Drupa Suppliers Private Limited on 17.02.2021 (Order uploaded on NCLT Website on 22.02.2021)

The stakeholders Drupa Suppliers Private Limited (In Liquidation) are hereby called upon to submit a proof of their claims, on or before 23.03.2021, to the liquidator at the communication address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading claims with the proof shall attract penalties.

Date: 24.02.2021
Place: Ahmedabad


IP Registration No. 
Amrish Navinchandra Gandhi
Liquidator of Drupa Suppliers Private Limited
Reg No- IBBI/PA-002/IP-N00670/2018-2019/12036